

Sl.No.18

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/41/9/AMR/2021		9 of IBC	Raj Lifters Pvt Ltd Vs BGR Energy Systems Ltd

ORDER

Present: Ms. Datla Divya Gayatri, Proxy counsel for the OC

Mr. SVS Chowdary, Ld. Counsel for the CD present.

Pleadings are completed. For hearing, list the matter on 26.06.2024.

Sdl

**SANJAY PURI
MEMBER (TECHNICAL)**

Sdl

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**